

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to
all respmts. by regd.
post/AD.

29/1/01

ANU

S.O

Counter not
filed.

for further
orders.

Patra
12/3

3-2001.

Learned ASC Sh. S.B. Jena files
the M.A. & prays for 6 weeks
time to file counter
and. Time now to file
counter. Dt-4-2001 for counter.

REGISTRAR

Counter not filed.
for further orders
Patra
3/4

Dt-4-4-2001

Learned ASC Shri S.B. Jena
files the M.A. & prays for 6 weeks time to
file counter on the grounds
stated therein. Heard. Prayer
allowed. Time granted till
27-4-2001 for counter.

REGISTRAR

2. ORDER DT. 25-4-2001.

This matter has been taken up today
on being mentioned by Shri S.K. Das, learned
counsel for the applicant and Shri S.B. Jena,
learned Additional Standing Counsel for the
Respondents. We have seen the M.A. No. 358/2001
filed by learned ASC after serving copy on the
other side. In this O.A., the applicant has prayed
for arrear salary from 19.6.1996 to 31.12.98.
Respondents in their M.A. have stated that it
has been decided to make payment of the arrear
salary to the applicant for the above period and
in view of this the O.A. has become infructuous.
Learned counsel for the Applicant submits that
the O.A. may be disposed of with a direction to
the Respondents to make payment as per the
averment made in the M.A. within a stipulated
period. In view of this, the O.A. is disposed of
with a direction to Respondent No. 3 to make
payment to the applicant as per the averments
made in the M.A. No. 358/2001 within a period of
90 days from the date of receipt of a copy of
this order. No costs.

(G. NARASIMHAM)
MEMBER (JUDICIAL)

S. Somnath
(SOMNATH SOMY)
VICE CHAIRMAN

KNM/CM.

ATAT/2001